<u>NOTICE</u>

IN SUPERSESSION of the Notice No. RJ-1/Regular/939/2025, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on 23rd April 2025 :

Ι

The Division Bench comprising of the **Hon'ble Shri Justice Sarang V. Kotwal** and the **Hon'ble Shri Justice S.M. Modak** will take up Their Lordships' extant judicial assignment.

Π

The Single Bench presided over by the **Hon'ble Shri Justice Shyam C. Chandak** will take up His Lordship's extant judicial assignment.

Dated this 22nd day of April, 2025

By Order

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd∕-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.